

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.08.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3696 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Religare Housing Development Finance Corporation Ltd. & Anr. Vs. LA Residetia Developers Pvt. Ltd.	Janender Kr. Chumbak
2.	I.A. No. 3698 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Bansl Yarns Pvt. Ltd. Vs. Rajiv Khurana Resolution Professional Vallabh Textiles Company Ltd.	Prateek Kumar

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Assistant Registrar**